

GOVERNMENT OF ASSAM
ASSAM STATE DISASTER MANAGEMENT AUTHORITY
Ancillary Block, Janata Bhawan, Dispur, Guwahati-781006
Phone: 0361-2237221 (O); E-mail: asdmaghy@gmail.com

ORDER

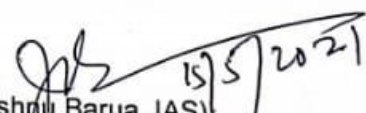
No. ASDMA.24/2020/Pt-2/253

Dated 15th May, 2021

In continuation of the order of even number dated 12th May, 2021 and in exercise of the powers, conferred under Section 22(2) (h) of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee of the State Disaster Management Authority, Assam, hereby issues the following directives which will be applicable in respect of urban areas and adjacent areas within 5 km radius from the periphery of municipal corporation / municipal boards / revenue towns and shall come into force with effect from **5 AM of May 16, 2021** until further orders.

1. All shops and commercial establishments shall shut down at **11 AM** on all days.
2. All vehicles other than government vehicles and those exempted vide Order No. ASDMA.24/2020/Pt-2/250 dated 13th May, 2021 will be allowed to ply in accordance with an odd- even formula to be decided by the jurisdictional District Disaster Management Authority between **5AM to 12 noon**. However, this restriction shall not apply to personal vehicles used for medical emergencies.
3. There shall be total ban on movement of individuals from **12 noon to 5 AM** daily, except for exemptions specified in Order No. ASDMA.24/2020/Pt-2/250 dated 13th May, 2021.
4. Other restrictions as notified vide Order No. ASDMA.24/2020/Pt-2/241 dated 12th May, 2021 and clarifications issued vide Order No. ASDMA.24/2020/Pt-2/250 dated 13th May, 2021 shall continue except the modification of timing as above.
5. The rural areas not covered by Order No. ASDMA.24/2020/Pt-2/241 dated 12th May, 2021 shall continue to be governed by restrictions stipulated vide Order No. ASDMA.28/2021/63 dated 4th May, 2021.

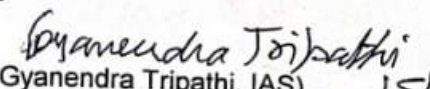
The above order is issued to further strengthen the containment of spread of COVID-19.


(Jishnu Barua, IAS)
Chief Secretary, Assam.
Dated 15th May, 2021

Memo No. ASDMA.24/2020/Pt-2/253-A

Copy forwarded to:

1. All Additional Chief Secretaries to the Govt. of Assam, Dispur, Guwahati-6
2. The Director General of Police, Assam
3. All Principal Secretaries/Commissioner & Secretaries to the Govt. of Assam, Dispur, Guwahati-6
4. Commissioner of Police, Guwahati-6
5. The Principal Secretaries of BTC, NCHAC, KAAC.
6. All Deputy Commissioners
7. The Director, Directorate of Information and Public Relations, Assam
8. All Superintendent of Police
9. S.O to the Chief Secretary, Assam, Guwahati-6
10. PPS to Hon'ble Chief Minister, Assam
11. All P.S to Hon'ble Minister, Assam, Dispur, Guwahati-6


(Gyanendra Tripathi, IAS)
Chief Executive Officer, ASDMA
15/5/2021